

Office of the District Judge, Ghaziabad,

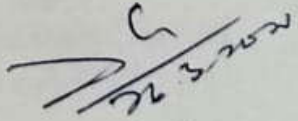
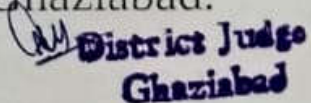
Dated: March 26, 2020

ORDER

It has been ordered by the Registrar General, Hon'ble High Court of Judicature at Allahabad vide Notice dated 25.03.2020 that all the courts subordinate to the High Court of Judicature at Allahabad and Motor Accident Claims Tribunal across the state of U.P. shall also remain closed till further orders. The remand and bail of arrested person shall be done as per holidays practice.

Hence, as ordered by Hon'ble High Court, Allahabad, District Court, Ghaziabad shall remain closed till further order.

Inform all concerned.


District Judge,
Ghaziabad.


Copy forwarded to: for information and n.a.

1. P.O., M.A.C.T., Ghaziabad.
2. Notice board, District Court, Ghaziabad
3. President, Bar Association, Ghaziabad.